

①

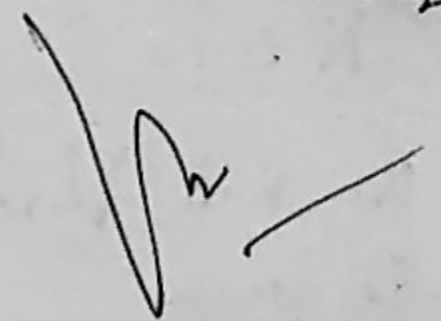
CA No 932/66

13-5-08

Hon'ble Mr. Justice Khem Karan, J.C.

Utt. ruled, now appears for the applicant. Sri R.C. Sharma holding brief of Sri S. Singh and Sri R.P. Singh holding brief of Sri M.P. Singh are present for the respondents.

The CA is dismissed for non prosecution.



V.C.

m

Jugement passed
on 19/5/08
